

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DJ FREIGHT PRIVATE LIMITED

RELEVANT PARTICULARS		
1	NAME OF CORPORATE PERSON	DJ FREIGHT PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	20/11/2012
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies- Ahmedabad, Gujarat
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U63033GJ2012PTC072736
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Office No.304, T.F., Addor Ambition, Navrang Circle to Stadium Road, B/s. Vimal House, Nanrangpura, Ahmedabad, Gujarat- 380009
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	March 11, 2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	MR. MANISH S. BUCHASIA ADDRESS: 306 , "GALA MART" NR. SOBO CENTRE" , BEFORE "SAFAL PARISAR, S BOPAL MAIN RD, BOPAL, AHMEDABAD, GUJARAT 380058 EMAIL ID: manishbuchasiacs@gmail.com CONTACT NO.: 093279 16394 REG NO: IBBI/IPA-002/IP-N00487/17-18/11449
8	LAST DATE FOR SUBMISSION OF CLAIMS	April 10, 2021

Notice is hereby given that the M/s. DJ Freight Private Limited has commenced voluntary liquidation on March 11, 2021.

The stakeholders of M/s. DJ Freight Private Limited are hereby called upon to submit a proof of their claims, on or before April 10, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Mr. Manish S. Buchasia

Regd. Insolvency Professional

Reg No.: IBBI/IPA-002/IP-N00487/17-18/11449

Date: 13/03/2021

Place: Ahmedabad